

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

**O.A.NO.** 142 of 1991  
**EX.ANO.**

**DATE OF DECISION** 20-3-98

Mr. Gordhan Sana

Petitioner

Mr. P.K. Handa

Advocate for the Petitioner [s]

**Versus**

Union of India and others

Respondent

Mr. N.S. Shevde

Advocate for the Respondent [s]

**CORAM**

**The Hon'ble Mr. V. Ramakrishnan** : Vice Chairman

**The Hon'ble Mr. P.C. Kannan** : Member (J)

**JUDGMENT**

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lerdships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

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Shri Gordhan Sana,  
Nani Samaldevi,  
Post - Derol Station,  
Tal - Kalol,  
Dist - Panchmahals. : : Applicant.  
(Advocate : Mr. P.K. Handa)

VERSUS

- 1) Union of India,  
Secretary,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi.  
Summons to be served through  
General Manager,  
Western Railway, Churchgate,  
Bombay-400 020.
- 2) The Divisional Railway Manager,  
Baroda Division,  
Pratapnagar,  
Baroda-390 004.
- 3) The Senior Divisional Operating Superintendent,  
Baroda Division,  
Pratapnagar,  
Baroda-390 004.
- 4) Rai Singh B.,  
C/O. Station Superintendent,  
Western Railway,  
Godhra. : : Respondents

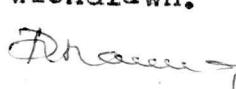
(Advocate : Mr. N.S. Shevde Date : 20-3-1998

O R A L O R D E R :

O.A. No. 142 of 1991 :

Per : Hon'ble Mr. V. Ramakrishnan : Vice Chairman

Mr. P.K. Handa submits that the applicant is not interested in pursuing the O.A. He seeks leave to withdraw. Leave granted. O.A. is disposed of as withdrawn.

  
(P.C. Kannan)  
Member (J)

  
(V. Ramakrishnan)  
Vice Chairman

Pt